## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:5118 ANSWERED ON:27.04.2010 TRAFFIC MANAGEMENT PLAN IN DELHI Agarwal Shri Jai Prakash;Dubey Shri Nishikant ;Singh Shri Dhananjay

## Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has formulated any traffic management plan to improve the traffic movement in the NCT of Delhi;

(b) if so, the details thereof including the salient features of the plan;

(c) the measures taken by the Government to decongest the traffic and ensure/minimise the road accidents;

(d) the total funds granted in this regard;

(e) whether the Government has launched special drive against violation of traffic rules in the NCT of Delhi;

(f) if so, the details thereof; and

(g) the total funds collected as fine during each of the last three years?

## Answer

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): Yes, Madam. Delhi Police has prepared a Traffic Management Plan which is based on the principles of road safety eduction, regulation, enforcement and engineering solutions to tackle the situation in comprehensive manner in the NCT of Delhi. the details of plan are as follows:

# Regulation- The focus of traffic regulation is to improve traffic flow on roads and corridors and reduce journey time to benefit public. Delhi Traffic Police studies the traffic flow, congestion/bottleneck points and provides possible remedies to remove bottlenecks improve the flow of traffic.

# Road Safety Education- The thrust is on training programmes for drivers, motorists, pedestrians, school children etc. both in the organized and un-organized sectors in which they are given lectures and training on safe driving, lane discipline, effects of drunken driving and other important aspects of road safety.

# Engineering Solution Measures- Delhi Traffic Police is adopting the traffic management measures-low cost and high cost-for removing traffic congestion, ensuring safe and smooth flow of traffic and reduction in road accidents and pollution. Low cost Traffic management measures include closure of cuts to ensure uninterrupted and smooth flow of traffic, construction of slip roads, restriction or movement of slow moving traffic during specific timings etc. High cost traffic management measures include installation of intelligent traffic system, E-enforcement, acquisition of modern enforcement equipments-Radar Speed Measurement Devices, Interceptors, Breath Analyzers etc.

# Enforcement Strategies- The emphasis of Traffic Police is on intensive quality enforcement having a direct bearing on road discipline and safety. The strategy to enforce discipline on the road users is to concentrate on quality prosecution on major traffic violations from among traffic signals, violation of restrictions, triple riding, without helmet, without helmet pillion rider, improper parking, dangerous driving, drunken driving, minor driving, over speeding.

(c): Delhi Police has taken a number of steps to decongest the traffic and to reduce road accidents in the NCT of Delhi. Details of these are as follows:

# Increased presence of Traffic personnel in accident-prone areas.

- # Facilitation at pedestrian crossings.
- # Prosecution of two-wheelers.
- $\ensuremath{\texttt{\#}}\xspace$  Increased pressure on Blue Line Buses.
- # Decongestion of Bus lane.
- # Prosecution against drunken driving and over-speeding.
- # Installing Cats eye.
- # Use of Public Address System.
- # Prosecution of those travelling without Registration certificates.

# Decongestion of Corridors from beggars and vagabonds.
# Strict prosecution of dumpers.
# Checking of Fitness Certificate.
# No Entry restrictions.
# Effective Night Checking.

(d): The details of funds allotted to Delhi Police for traffic management under various heads during the financial years 2008-2009,2009-2010 and 2010-2011 are as follows:

(Rs. in crore) 2008-09 2009-10 2010-11 Non-Plan 69.28 163.33 118.49 Plan Road Safety 7.50 10.00 10.00 Development of Traffic Communication Network in NCR and Mega Cities and Model Traffic System 32.00 40.00 80.00 Installation of Signals/Blinkers 1.00 2.00 2.00 Induction of latest technology 0.75 0.50 0.50 in Delhi Police Total 110.53 215.83 210.99

(e) & (f): The Delhi Police regularly prosecutes traffic violators for violation of MV Act/ Rules in the NCT of Delhi. The details of compounding amount collected by Delhi Police for the years 2007, 2008 and 2009 are given below:

Year Amount

- 2007 1,02,81,71,100/-
- 2008 59,58,32,100/-
- 2009 52,38,64,600/-